

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4467
ANSWERED ON:08.08.2014
INQUIRY AGAINST GOOGLE
Chautala Shri Dushyant

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Competition Commission of India has initiated any inquiry against Google;
- (b) if so, the basis of initiating the said inquiry;
- (c) the findings of the inquiry; and
- (d) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE (SMT. NIRMALA SITHARAMAN) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) to (c) The Competition Commission of India, on receipt of information of alleged abuse of dominance by Google, has directed Director General, CCI to investigate the matter. Investigation report in the matter is awaited.

(d) Does not arise.